

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 12th March, 2015
TIME:10.30 hrs. to 13.15 hrs.
14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER
HON'BLE MR. P.S. RAO EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application No. 49/2014 (CZ) (M.A.No.86/2015)	Navin Verma Vs. Govt. of Rajasthan		
2.	Review Application No. 02/15	M/s A Mill N Stone Pvt. Ltd. Vs. Virendra Singh & 12 Ors.	Mr. Shrey Raj Saxena Adv. Mr. Shantanoo Saxena Adv.	
3.	Original Application No. 119/2014 (M.A.No.122/2015)	Shrikant Kate Vs. State of M.P.& 5 Ors.	Mr. Enosh Jeorge Carlo, Adv. for Petitioner Mr. Devendra Sharma, Adv. Mr. Shrey Raj Saxena Adv.	
4.	Original Application No. 326/2014 (CZ) (M.A. No. 67/15)	Shailendra jain Vs. M/S Devi Ahilya New Cloth Market Company	Mr. Ayush Dev Bajpai Adv. Mr. Deepesh Shukla Adv	
5.	Original Application No. 115/2014	Kishore Kodwani Vs. State of MP & Ors.	Mr. Kishore Kodwani Mr. Sachin K. Verma Adv. for R-1, Mr. Om. S. Srivastav, Adv. for R-3 Mr. Vijay Sahni Adv. for R-5 Ms. Parul Bhadoria, Adv . for R-6	
FOR HEARING				
TIME: 14.00 hrs. to 16.00 hrs.				
6.	Original Application No. 21/2013	Dr. Alankrita Mehra Vs. Union of India & 09 Ors	Mr. Vivek Choudhary Adv. Mr. Om. S. Shrivastava, Adv. for R-1 Mr. Sachin K. Verma, Adv. for R- 3,4,7,8,9,10 Mr. Vivek Agrawal, Adv. for R-5 Mr. Sandeep Singh Adv. for CPCB Ms. Parul Bhadoria, Adv . R-6 for Mr. Purushaindra Kaurav, Adv. Mr. Dharmveer Sharma Adv. for Intervener	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in